

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 38 OF 2016**

**Dated: 20<sup>th</sup> July, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Himachal Pradesh State Electricity Board Ltd. ...Appellant(s)  
Versus  
Himachal Pradesh Electricity Regulatory Commission ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit**

**ORDER**

Respondent has been served. However, nobody has entered appearance on behalf of the Respondent.

List the matter on **07.09.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)  
Technical Member  
ts/pr**

**(Justice Ranjana P. Desai)  
Chairperson**